

**ANNEXURE -5**

**Name of Corporate Debtor : M/s Albanna Engineering (India) Private Limited**

**Date of commencement of Liquidation : Dec 2,2021**

**List of stakeholders as on : Jan 6,2022 ( updated upto Dec 31,2022)**

**List of Operational creditors (Government Dues)**

**Amount (Rs)**

Details of Claimant			Details of Claims Received		Details of Claim Admitted								
SI no	Dept	Govt	Date of Receipt	Amount of Claim	Amount of claim admitted	Nature of Claim	Whether Related Party	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues which may be set off	Amount of claim rejected	Amount of claim under verification	Remarks
1	Employees State Insurance Corporation,SRO Ernakulam	ESI	10-12-2021	3,40,115	49,055	ESI contribution +interest	No	0.7%	0	0	2,91,060	0	Note 1
2	Income Tax Dept,Kochi - TDS	Income Tax	23-12-2021	68,06,142	68,06,142	TDS +Interest	No	99.3%	0	0	-	0	Note 2
3	Works Contract - Kerala State Tax Officer	Kerala State GST	04-01-2022	1,43,99,584	-	GST dues	No	0.0%	1,43,99,584	0	-	0	Note 3
4	Dy Comm - Works Contract (FY 1516)	Kerala State GST	04-01-2022	11,76,35,629	-	Asst order works contr.	No	0.0%	95,31,159	0	10,81,04,470	0	Note 4
5	DG of GST Intelligence Kochi Kerala	CENTRAL GST - Show Cause Notice	04-01-2022	21,58,60,920	-	Service Tax dues	No	0.0%	1,78,06,545	0	19,80,54,375	0	Note 5
6	DG of GST Intelligence Kochi Kerala	CENTRAL GST - Show Cause Notice	05-01-2022	84,20,034	-	Service Tax dues	No	0.0%	0	0	84,20,034	0	Note 6
7	Dy Comm - Works Contract (FY1617)	Kerala State GST	29-09-2022	5,96,23,334	-	Asst order works contr.	No	0.0%	0	0	5,96,23,334	0	Note 7: Appeal filed by SGST
					<b>42,30,85,758</b>	<b>68,55,197</b>			<b>4,17,37,288</b>	<b>-</b>	<b>37,44,93,273</b>		
Less pro rata distributed in Liquidation									30,84,000				
<b>Balance</b>									<b>37,71,197</b>				

Note 1: Rs. 2,91,060/- provisional amounts claimed has been reduced from claim and balance amount settled pro rata @ 45%

Note 2: Settled pro rata @ 45% for Rs. 30,62,000

Note 3/ 6 : Claim removed after verification and submission of documents in adjudication since it relates to holding company issues. Sr. No 3 claim to be considered de novo subject to Sr. no6

Note 4 : IA(IBC)331/KOB/2022 dt Oct 26,2022. Claim rejected as per Direction from Hon NCLT Kochi. Stay hearing in High Court in progress

Note 5: Adjudication in progress . Claim is expected to be NIL since we have managed to locate and submit most of the documentation to satisfy the show cause notice. Final adjudication order pending from CGST. Claim amount is therefore provisional

Note 7 Order raised during moratorium period and claim filed in Sept 2022 hence claim rejected . Appeal hearing in progress